

IN THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.81

Dated, Guwahati the 18th December, 2013.

Hon'ble the Gauhati High Court has been pleased to order that the New Building of the Gauhati High Court will be called as "Gauhati High Court, New Block".

Henceforth, all correspondence in this regard may be made accordingly.

Yours faithfully,

Sd/- R.Duarah
REGISTRAR (ADMN)

Memo No.HC.III-28/2010/ 5328-53 /G dated 18th December, 2013.

Copy for information to:-

- 1) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 2) The Director General of Police, Assam, Ulubari, Guwahati, Guwahati-7.
- 3) The Commissioner & Secretary, PWD to the Government of Assam, Dispur.
- 4) The L.R & Secretary to the Government of Assam, Judicial Department, Dispur.
- 5) The Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
- 7) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8) The District & Sessions Judge (_____) Assam.
- 9) The Deputy Commissioner Kamrup (M), Guwahati-1.
- 10) The Senior Superintendent of Police, Guwahati, Kamrup (M).
- 11) The President/Secretary, All Assam Lawyers Association, Guwahati.
- 12) The President/Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
- 13) The President/ General Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
- 14) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 15) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 16) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 17) The Executive Engineer, PWD Building Division-1, Fancy Bazar, Guwahati-1.
- 18) The Executive Engineer, PWD Electrical Division, Chandmari, Guwahati-1.
- 19) The P.S. to Hon'ble Mr./Dr. (Mrs)/Mrs. Justice _____, Judge, Gauhati High Court.
- 20) The Assistant Registrar (_____), Gauhati High Court.
- 21) The Superintendent (_____), Gauhati High Court, Guwahati.
- 22) The System Analyst, Gauhati High Court, Guwahati. He is to upload this notification in the website of the Gauhati High Court.
- 23) The Court Manager, Gauhati High Court, Guwahati.
- 24) The Court Officer, 1/2 Gauhati High Court, Guwahati.
- 25) The Chief Security Officer, Gauhati High Court, Guwahati.
- 26) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (ADMN)

19/12/13
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